

(c) what action Government have taken or propose to take in regard to above mentioned representations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The services of 46 persons (including 39 staff artists who were engaged on contract) were terminated. Besides this, 26 persons were compulsorily retired.

(b) 22.

(c) Representations of 5 officers have been accepted, of one has been rejected and those of remaining 16 are under consideration.

Loss of Industrial Production Due to Power Crisis

2184. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state the total loss of industrial production during April-May, 1977 due to power-crisis in Punjab, U.P. and Delhi region?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): It is very difficult to assess precisely the estimated loss in industrial production due to power-crisis alone as production losses are also due to a number of constraints such as shortage of imported and indigenous raw materials, non-availability of adequate furnace oil, lack of finance, slackness in demand, labour disputes, etc.

Grievance Cells in States

2185. SHRI MEETHA LAL PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently formed Cells in all the States where people can register their grievances;

(b) if so, the facts in this regard; and

(c) whether people can have their complaints registered in regard to the injustices committed during emergency also?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). Redress of public grievances in the States is the responsibility of the concerned State Governments. Each Government has devised its own system of redressal of public grievances and made such institutionalised arrangements for the purpose, as it considered necessary and appropriate.

(c) Apart from the Shah Commission of Inquiry before which such complaints could be brought if they relate to any matters covered by its terms of reference, the normal State machinery should also be available for looking into the complaints about any injustice committed during the period of emergency.

Probe into Saha Institute of Nuclear Physics, Calcutta

2186. SHRI CHITTA BASU: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government propose to institute a probe into the state of affairs of the Saha Institute of Nuclear Physics, Calcutta; and

(b) if so, the main features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Research Works in Saha Institute of Nuclear Physics, Calcutta

2187. SHRI CHITTA BASU: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Research Works in the Saha Institute of Nuclear Physics, Calcutta are facing any difficulties; and